

BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA.

O.A. No.115 of 2021/EZ

Tribunal on its own Motion
Re: illegal filling of Bijuli bandh
(Water Body), Sundargarh, Odisha ... Applicant(s)
-Versus-
State of Odisha & others ... Respondents

**COUNTER AFFIDAVIT FILED ON BEHALF OF
COLLECTOR, SUNDARGARH**

I Nikhil Pavan Kalyan, aged about 38 years, S/o
Gudlavalleti Mrutyunjaya Rao, resident of Batchupet,
Machilipatnam Krishna, Andhra Pradesh, at present working as
Collector-cum-District Magistrate, Sundargarh, At/P.O/Dist:-
Sundargarh, do hereby solemnly affirm and state as follows:

1. That I am the respondent in this Original
Application and well acquainted with the facts of the case and
swear this affidavit on my behalf.

2. That, the detail analysis and utilization of balance
area of Ac.2.59 dec are as follows:

i). That, Existing old Road -(NKK Square
to Panchamukhi Chowk)Ac.1.52 dec marked as
779/4.

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Notary, Rourkela-12

ii). That, Water passage newly constructed:
- To stop the surface run off water and unhygienic water flows into the proposed Bijuli Bandh renovation water reservoir Ac.0.33 dec marked as 779/5.

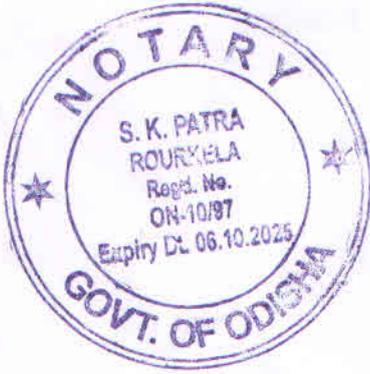
iii). That, Existing Old Road from Panchamukhi Hanuman Chowk to B.S High School Chowk including Adi Ac.0.27 dec marked as 779/3.

iv). That, Park side pedestral road Ac.0.22 dec & Ridge of Bijulibandh Western Side marked as 779/2.

v). That, Eastern side ridge (pedestral Road of Bijuli Bandh Ac.0.25.) marked as 779/6.

3. That, a sketch map delineating the use of balance area Ac.2.59 dec area carved out & marked as 779/4,779/5,779/3,779/2 and 779/6 is enclosed herewith for kind appraisal. The road area as shown at Sl.No.I & II above in point No- 02 i.e. Ac.1.52 dec & 0.33 dec & has been in existance since long for which no addition or alteration has been made except water drain. Except the area Ac.1.85 (Sl No.I & Sl No.II above in point No- 02) others are ancillary roads (ridges) of Bijuli Bandh, developed to facilitate movement of the public to enjoy the beautification of the Water reservoir.

Copy of sketch map delineating the use of balance area Ac.2.59 dec and photographic evidence are annexed herewith as



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4. That, An area of Ac.0.615 dec has been in occupation of Sri Aurobindo Integral Education and Research Centre, Sundargarh.

5. That the petitioner carves the leave of the Hon'ble Court to file fresh affidavit, it required in the interest of the lies.

6. That, the facts stated above are true to the best of my knowledge, belief and based on official records.

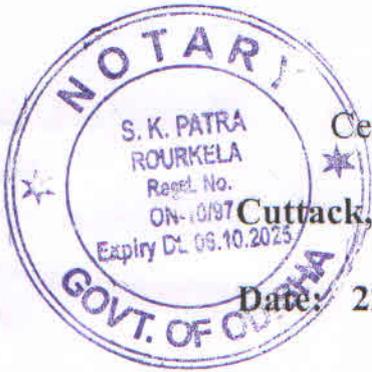
Identified by

Ajayan
Advocate 22/02/2022

[Signature]
Deponent

CERTIFICATE

Certified that the cartridge papers are not readily available.



Date: 22 .02.2022

Addl. Standing Counsel

Solemnly Affirmed & Declare before me on Identification by Sri... *R. K. Nayak* Advocate

[Signature]
S. K. PATRA
NOTARY ROURKELA
REGD. NO. ON 10/97
GOVT OF ORISHA
22/02/2022

Photographs of "Bijulibandha" before execution of work



Photographs of "Bijulibandha"

